GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 4040

TO BE ANSWERED ON DECEMBER 12, 2019

DELAY IN CONSTRUCTION OF GOVERNMENT QUARTERS

NO. 4040. SHRI SUNIL KUMAR SINGH:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the number of dwelling units proposed to be constructed in Kidwai Nagar East and deadlines fixed for finishing the projects along with the number of units made habitable so far, type-wise;
- (b) whether there are reports of inordinate delay in providing physical possession to the allottees of different categories due to which allottees had to go through tremendous hardship;
- (c) if so, the reasons therefor along with the dates of technical and physical possession of the said flats, type-wise;
- (d) whether, due to ongoing construction works on the project site thousands of residents in said units have to suffer heavy air pollution;
- (e) if so, the details thereof along with the reaction of the Government thereto; and
- (f) the measures taken for speedy completion of the project along with the preemptive measures taken to avoid such conditions in forthcoming projects in Sarojini Nagar and Netaji Nagar areas?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

(a) to (f) The details of dwelling units constructed and handed over at Kidwai Nagar (East) are enclosed at Annexure. NBCC (India) Limited has informed that at the time of technical possession, allottees are informed to take physical possession after 45-60 days, which is required for the final finishing such as final coat of internal painting,

fixing of sanitary wares and kitchen fixtures and final cleaning.

However, in Type- III flats, some of the flats have been handed over after 60 days as one of the contractors (Firm) engaged by NBCC (India) Limited, which is the executing agency for this project, faced Corporate Insolvency Resolution Process (CIRP) before National Company Law Tribunal. NBCC has made alternate arrangements to execute the remaining work by making direct payments to subcontractors/vendors to avoid such delays.

In order to contain air pollution at the construction site of Kidwai Nagar (East), the towers under construction are fully covered with nylon/ fibre net to control the dust; construction materialis stacked within the barricading and is covered; earth malba/other material is transported in covered manner and no construction material like cement, bricks and dust are dumped on the road. Further, continuous sprinkling of water is done on the area in and around the project site to control dust. Semi-hard pavements have been provided for vehicular movement at project site.

For speedy completion of redevelopment of GPRA Colonies at Sarojini Nagar and Netaji Nagar areas, construction technologies and processes such as monolithic construction and design, diaphragm wall, composite construction etc. are being adopted.

The details of dwelling units proposed and handed over at Kidwai Nagar (East) General Pool Residential Accommodation (GPRA)

SI. No	Туре	Proposed No. of Flats /Units	No. of Units handed over till date	Expected date of completion for remaining flats
1	Type II	780	510	March-April' 2020
2	Type III	1,025	763	
3	Type IV	1,472	776	
4	Type V	1,078	625	
5	Type VI	192	192	
6	Type VII	61	61	
Total		4,608	2,927	
